HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt. No. 11746 / III-6-5/16 (JJC-59)

Bilaspur, dated 11 September, 2023

Copy of Notification No. F 11-5/2023/WCD/50 dated 08/09/2023 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to:-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.
- (8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Registrar (Vigilance/ I. & E./ S. & A. Cell/ Judicial/ Ministerial), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- (19) The District & Sessions Judge, Dhamtari/ Kawardha/ Rajnandgaon/ Mahasamund for information and necessary action.
- (20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.

- (21) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur for information & necessary action.
- (25) (i) Ku. Chetna Thakur, II Civil Judge Class-I, Dhamtari (ii) Shri Subodh Mishra, IV Civil Judge Class-I, Kawardha, (iii) Smt. Bhawana Nayak Thakur, II Civil Judge Class-II, Rajnandgaon (iv) Smt. Aditi Thakur Shroff, II Civil Judge Class-II, Mahasamund for information & compliance.
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/ Checker/ Civil/ Central Filling/ D.E./ D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(ARVIND KUMAR VERMA) REGISTRAR GENERAL

11.09.2027

Government of Chhattisgarh Women and Child Devlopment Depatment Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar

// Notification //

Nawa Raipur, Atal Nagar, Dated: **8**,09.2023 No. 1-11-5/2023/WCD/50: In exercise of the powers conferred by subsections (1) and (2) of section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (C. 2 of 2016), the State Government hereby, as per the table given below: Notifying the Judicial Magistrate of the first class mentioned in column (04) as the Chairman of the Juvenile Justice Board, reconstitutes the Juvenile Justice Board by including as the Principal Magistrate for the area mentioned in column (03), namely::-

TABLE

	S.No.	Name of the Juvenile Justice Board	Area/Revenue Dist.	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
	(1)	(2)	(3)	(4)
	1	Dhamtari	Dhamtari	Ku. Chetna Thakur II Civil Judge Class-I Dhamtari
1	2	kawardha	kawardha	Shri Subodh Mishra. IV Civil Judge Class-I kawardha
-	3	Rajnandgaon	Rajnandgaon	Smt. Bhawana Nayak Thakur, Il Civil Judge Class-Il Rajnandgaon
	4	Mahasamund	Mahasamund	Smt. Aditi Thakur Shroff II Civil Judge Class-II Mahasamund

By order and in the name of the Governor of Chhattisgarh

(Bhuvnesh Yadav) Secretary

Govt. of Chhattisgarh Department Of Women and Child Development Endos.No. F11 5/2023/WCD/50: Nawa Raipur, Atal Nagar, Dated **3/**09.2023 Copy forwarded to:

1. Special Assistant, Honorable Minister, Department of Women

& Child Development Government of Chhattisgarh, Raipur for

information.

2. Registrar General Honorable High Court Chhattisgarh Bilaspur in reference to the endorsed letter no. 10238/III-6-5/16(JJC-59), Bilaspur, Dated 11.08, 2023.

3. Principal Secretary Govt. of Chhattisgarh, Home Department,

Raipur.

4 Principal Secretary Govt. of Chhattisgarh, Law and Legislative Afrairs Department, Raipur.

5. Secretary Govt. of Chhattisgarh, General Administration Department Raipur.

6. Honourable District & Session Judge Relatable District

- 7. Director General of Police, Police Headquarter, Raipur.
- 8. Divisional Commissioner- All Division Chhattisgarh.
- 9. Director, Directorate of Women and Child Development, Chhattisgarh Raipur.
- 10.10.Chairman/Member (All) Shri/Smt./Ku.
 of Juvenile Justice Board/Child welfare Committee.
- 11.11.Collector, Relatable
- 12.Dist. Programm officer/District Women and Child Development officer/District Child Protection Officer, Department of Women and Child Development, Relatable

13. Superintendent Observation Home/ Place of Safety/Special Home....

14. Controller Government Press, Nawa Raipur Atal Nagar for Publication in the Next Gazette.

Secretary
Govt. of Chhattisgarh
Department Of Women and Child Development